

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**RAJYA SABHA  
UNSTARRED QUESTION NO – 1778  
ANSWERED ON – 07/08/2024**

**PM SHRI Scheme**

1778 **Shri Raghav Chadha:**

Will the Minister of *Education* be pleased to state:

- (a) the details and objective of Pradhan Mantri School for Rising India (PM-SHRI) Scheme;
- (b) the number of applications received from various States for the upgradation of schools under PM-SHRI;
- (c) whether Government has stopped funding under Sarv Shiksha Abhiyan for Delhi and Punjab since they have not signed Memorandum of Understanding (MoU) with the Union Government for the implementation of the scheme;
- (d) whether the share of Punjab is pending under Sarva Shiksha Abhiyan (SSA) and PM-SHRI Yojana; and
- (e) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(SHRI JAYANT CHAUDHARY)**

(a) The Cabinet has approved a Centrally Sponsored Scheme Pradhan Mantri Schools for Rising India (PM SHRI) on 7th September, 2022. These schools are to showcase all the initiatives of National Education Policy 2020 and emerge as exemplar schools over a period of time, and also offer leadership to other schools in the neighbourhood. They provide leadership in their respective regions in providing high-quality education in an equitable, inclusive and joyful school environment that takes care of the diverse background, multilingual needs, and different academic abilities of children and makes them active participants in their own learning process as per the vision of NEP 2020.

The major features in the PM SHRI Scheme are:

1. Quality and Innovation (Learning Enhancement Programme, Holistic Progress Card, Innovative Pedagogies, Bagless days, Internships with Local artisans, Capacity building etc.)
2. Beneficiary oriented Entitlements under Right to Education (RTE) Act.

3. Annual School Grants (Composite School grants, Library grant, Sports grant)
4. Early Childhood Care and Education including Balvatika and Foundational Literacy and Numeracy
5. Equity and Inclusion including provision of safe and appropriate infrastructure for girls and children with special needs (CwSN).
6. Encouraging flexibility in choice of subjects offered to students.
7. Encouraging mother tongue as medium of instruction using technological interventions to help bridge language barriers between teachers and students.
8. ICT, smart classrooms and digital libraries for using digital pedagogy.
9. Strengthening of existing infrastructure
10. Vocational interventions & Enhancing internship/entrepreneurship opportunities especially with local industry. Mapping of skills with developmental projects/nearby industry and develop courses/curriculum accordingly.

Under the scheme, there is a provision of setting up of more than 14500 PM SHRI Schools by strengthening the existing schools from amongst schools managed by Central government/State/UT Government/local bodies out of which 10,858 PM SHRI Schools have been selected so far.

A total of 9337.35 crore (Central Share + State Share) have been approved so far for 10,080 PM SHRI Schools from 29 States/UTs along with KVS/NVS. The Central Share of this amount is 6901.97 crore, of which 1216.68 crore has been released to the States/UTs.

(b) The number of applications received from various States for the upgradation of schools under PM SHRI Scheme is attached as **Annexure-I**.

(c) National Education Policy 2020 is the first education policy of the 21st century launched on 29th July 2020. To implement the NEP 2020, Samagra Shiksha scheme was revamped, and new interventions such as Early Childhood Care and Education (ECCE), Support for NIPUN Bharat, Quality and Innovation at all levels, Equity and Inclusion, Vocational Education, ICT and Digital Initiatives etc. were incorporated in the scheme i.e., Samagra Shiksha 2.0.

PM SHRI Scheme was launched in September 2022 with an aim to showcase all the components of the National Education Policy 2020 and to also provide guidance to other schools around them as well as become the benchmark schools for the neighbourhood.

Under PM SHRI Scheme, 32 States/UTs have signed the Memorandum of Understanding (MoU). However, the states of Kerala, Tamil Nadu, West Bengal and UT of Delhi are yet to sign the MoU. The Department of School Education & Literacy (DoSE&L), Ministry of Education has sent many letters to them. The letters include letters from the Hon'ble Education Minister and Secretary, DoSE&L to the Chief Ministers and Chief Secretaries respectively for signing up of MoU. Now the state of Punjab, on the repeated requests of Department of School Education & Literacy, Ministry of Education, has onboarded on the PM SHRI Scheme. However, UT of Delhi is yet to onboard on the PM SHRI Scheme.

(d) & (e) An outlay of 708.78 cr as Central Share has been approved by the Project Approval Board (PAB) for the state of Punjab in the FY 2024-25 under Samagra Shiksha. The state of Punjab has submitted their proposal for FY 2024-25 under Samagra Shiksha Scheme. However, for release of fund to the States, they are supposed to fulfil the set of conditions mentioned in the guidelines of Ministry of Finance such as release of entire Central share to the SNA account, transfer of corresponding State share to SNA account, Expenditure more than 75% of available funds, deposit of interest earned to CFI, Provision of Central share and state share in State budget, submission of Provisional Utilisation Certificate (UC) for up to 75% of the released amount and Audited UC for remaining 25% of the released amount.

The state of Punjab has onboarded on PM SHRI Scheme and is participating in the transparent challenge method for selection of PM SHRI Schools. However, after selection of the schools and approval of Annual Work Plan & Budget (AWP&B) proposal by the Project Approval Board (PAB), the funds get released to the state.

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**ANNEXURE-I**

**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 1778 ANSWER ON 07.08.2024 ASKED BY SHRI RAGHAV CHADHA, HON'BLE MEMBER OF PARLIAMENT REGARDING "PM SHRI SCHEME"**

The number of applications received from various States for the upgradation of schools under PM SHRI Scheme:

	<b>Name of the State</b>	<b>Phase 1</b>	<b>Phase 2</b>	<b>Phase 3</b>	<b>Total</b>
1	ANDAMAN AND NICOBAR ISLANDS	11	16	*	27
2	ANDHRA PRADESH	875	1494	*	2369
3	ARUNACHAL PRADESH	53	42	16	111
4	ASSAM	330	129	*	459
5	BIHAR	#	#	823	823
6	CHANDIGARH	2	2	*	4
7	CHHATTISGARH	228	10	198	436
8	DADRA & NAGAR HAVELI & DAMAN & DIU	7	3	*	10
9	GOA	24	18	-	42
10	GUJARAT	459	416	*	875
11	HARYANA	124	112	12	248
12	HIMACHAL PRADESH	#	253	*	253
13	JAMMU AND KASHMIR	293	265	115	673
14	JHARKHAND	#	509	397	906
15	KARNATAKA	131	507	373	1011
16	KVS	735	104	30	869
17	LADAKH	16	42	-	58
18	LAKSHADWEEP	11	6	2	19
19	MADHYA PRADESH	644	137	111	892
20	MAHARASHTRA	846	677	*	1523
21	MANIPUR	107	43	8	158
22	MEGHALAYA	33	56	29	118
23	MIZORAM	22	34	1	57
24	NAGALAND	13	-	34	47
25	NAVODAYA VIDYALAYAS SAMITI	322	285	23	630
26	PUDUCHERRY	12	8	*	20
27	PUNJAB	355	-	-	355
28	RAJASTHAN	653	579	*	1232
29	SIKKIM	44	39	*	83
30	TELANGANA	813	1090	*	1903
31	TRIPURA	86	48	*	134
32	UTTARAKHAND	232	208	*	440
33	UTTAR PRADESH	1753	1745	-	3498
	<b>Total</b>	<b>9234</b>	<b>8877</b>	<b>2172</b>	<b>20283</b>

# The State/UT had not signed the PM SHRI MoU during the corresponding phase.

\* The State/UT has saturated its target for PM SHRI Schools.

- The State/UT had not recommended any school during the corresponding phase.

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